

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 447/2023

In the matter of:

In re: News item published in The Times of India dated 02.07.2023 titled
"2 workers killed in factory blast in residential area"

NDOH: 08.01.2024

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Filed by:

(Delhi Pollution Control Committee)
Respondent

New Delhi:

Dated: 08.01.2024



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 447/2023

In the matter of:

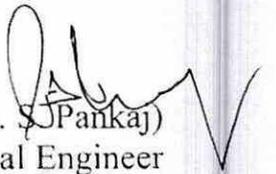
In re: News item published in The Times of India dated 02.07.2023 titled "2 workers killed in factory blast in residential area"

**STATUS REPORT ON BEHALF OF ENVIRONMENT
DEPARTMENT GOVT. OF NCT OF DELHI AND DELHI
POLLUTION CONTROL COMMITTEE WITH RESPECT TO
ORDER DATED 16.10.2023**

1. That this Hon'ble Tribunal issued notice on 17.07.2023 and pleased to direct DPCC to file a status report with respect to news item dated 02.07.2023 as appeared in The Times of India on the above-mentioned subject.
2. That in the news report it was mentioned that two factory workers killed while two other sustained injuries following an explosion in a compressor at a plastic moulding factory in Gokulpuri.
3. That, in compliance with the order dated 17.07.2023 passed by This Hon'ble Tribunal, DPCC filed its status reports on 02.08.2023, which is available on the records of this Hon'ble Tribunal. In the status report it was informed to this Hon'ble Tribunal that premises was sealed by Delhi Police subsequent to accident.
4. That this Hon'ble Tribunal taken up the matter on 16.10.2023 and after considering the report of DPCC, pleased to issue notice to Secretary (Environment) GNCT of Delhi, DPCC, DM (East), MCD, Sh. Naresh Kumar Sharma and Sh. Yadav.
5. That the issue remains now is only whether any compensation has been paid to the deceased as well as the injured person or not.

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6. That, to know regarding compensation, a letter was issued to SDM (Yamuna Vihar) on 14.12.2023, interalia asking the status of compensation paid to deceased family as well as injured person. Copy of the letter dated 14.12.2023 is enclosed herewith as **ANNEXURE-1**. As no response was received from the office of SDM, therefore a reminder letter was issued to SDM (Yamuna Vihar) on 28.12.2023. Copy of the reminder letter dated 28.12.2023 is enclosed herewith as **ANNEXURE-2**.
7. That, DPCC has no role to play in the matter regarding compensation as the same pertains to office of District Magistrate concerned.
8. In view of the above, the present status report may kindly be taken on.



(P. S. Pankaj)

Sr. Environmental Engineer

Dated:-

Place:- Delhi

File No. DPCC/(10)/(10)/(70)/Leg-23 (Computer No. 182167)

1393514/2023/CMC 1 DPCC



DELHI POLLUTION CONTROL COMMITTEE
 DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
 5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6
 Visit us at: <http://dpcc.delhigovt.nic.in>

By Speed Post



F. No. DPCC/CMC-I/NGT OA 447/2023/1884-86

Dated: 14/12/2023

To,

The Sub-Divisional Magistrate (Yamuna Vihar)
 J-Block, Ground Floor,
 DC Office Complex,
 Nand Nagri,
 Delhi -110093

Annexure-1

Subject: Regarding Compensation to victims in NGT matter in OA No. 447/2023 "News item published in The Times of India dated 02.07.2023 titled 2 workers killed in factory blast in residential area"

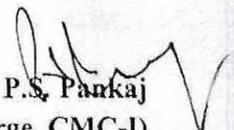
Sir,

Hon'ble NGT has passed an order in the matter "News item published in The Times of India dated 02.07.2023 titled 2 workers killed in factory blast in residential area" dated 16.10.2023, in OA No. 447/2023 (copy enclosed), stating that "Status report on behalf of the Delhi Pollution Control Committee has been filed which confirms the newspaper report about death of two persons and injury to other persons in the compressor explosion at a plastic molding factory in Gokulpuri. The report does not reflect that any compensation has been paid to the deceased as well as the injured person."

In this regard, no report has been received by DPCC. Therefore, you are requested to file the said report regarding status of compensation paid to deceased family as well as injured person to Hon'ble NGT directly with a copy to DPCC, within 7 days from the date of issuance of this letter.

Next date of hearing is 08.01.2024.

Yours sincerely


 P.S. Pankaj
 (Incharge, CMC-I)

Enclosure: As above

Copy to:-

1. Divisional Magistrate (North East),
K-Block, DC Office Complex,
Nand Nagri, Delhi-110093
2. Master File.



DELHI POLLUTION CONTROL COMMITTEE
 DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
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By Speed Post



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F. No. DPCC/CMC-I/NGT OA 447/2023/1928-30

Dated: 28/12/2023

Reminder

To,

The Sub-Divisional Magistrate (Yamuna Vihar)
 J-Block, Ground Floor,
 DC Office Complex,
 Nand Nagri,
 Delhi -110093

Annexure-2

Subject: Regarding Compensation to victims in NGT matter in OA No. 447/2023 "News item published in The Times of India dated 02.07.2023 titled 2 workers killed in factory blast in residential area"

Ref: F. No. DPCC/CMC-I/NGT OA 447/2023/1884-86 dated 14.12.2023

Sir,

Hon'ble NGT has passed an order in the matter "News item published in The Times of India dated 02.07.2023 titled 2 workers killed in factory blast in residential area" dated 16.10.2023, in OA No. 447/2023 (copy enclosed), stating that "Status report on behalf of the Delhi Pollution Control Committee has been filed which confirms the newspaper report about death of two persons and injury to other persons in the compressor explosion at a plastic molding factory in Gokulpuri. The report does not reflect that any compensation has been paid to the deceased as well as the injured person."

In this regard, letter F. No. DPCC/CMC-I/NGT OA 447/2023/1884-86 dated 14.12.2023 was sent to you earlier (copy enclosed), but no report has been received by DPCC. Therefore, you are once again requested to file the said report regarding status of compensation paid to deceased family as well as injured person to Hon'ble NGT directly with a copy to DPCC, within 7 days from the date of issuance of this letter.

Next date of hearing is 08.01.2024.

Yours sincerely

P.S. Pankaj
 (Incharge, CMC-I)

Enclosure: As above

Copy to:-

1. Divisional Magistrate (North East),
 K-Block, DC Office Complex,
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